

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Green Valleys Shelters Pvt Ltd**

PETITION NUMBER : **CP/IBC/149/2020**

APPLICATION NUMBER : **a) IA(IBC)/1223(CHE)/2024
b) IA(IBC)/1261(CHE)/2024**

ORDER

6)(a) IA(IBC)/1223(CHE)/2024 in CP/IBC/149/2020

Ld. Counsel Mr. T V Ganesan for the Applicant

This is a case where the Applicant sought appointment of M/s. Waterfall Insolvency Professionals Private Limited, IBBI Registration No.IBBI/IPE 0022/IPA-1/2022-23/50016 as RP in place of present RP Mr. Ramji Mahadevan. Committee of Creditors in its meeting held on 18.03.2024 has recommended appointment of M/s. Waterfall Insolvency Professionals Private Limited, IBBI Registration No.IBBI/IPE 0022/IPA-1/2022-23/50016 as RP in place of Mr.Ramji Mahadevan with voting percentage of 88.02%. Proposal is approved and M/s. Waterfall Insolvency Professionals Private Limited, IBBI Registration No.IBBI/IPE 0022/IPA-1/2022-23/50016 is appointed as RP.

IA(IBC)/1223(CHE)/2024 is disposed off.

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6)(b) IA(IBC)/1261(CHE)/2024 in CP/IBC/149/2020

Ld. Counsel Mr. TV. Ganesan for the Applicant / RP.

This is an Application seeking extension of CIRP period by 90 days with effect from 29.04.2024. The Counsel for the Applicant stated that there is a prospect of receiving Resolution Plan and therefore 90 days extension. In this case the CIRP process has been delayed and has been pending since August 2021. This is the final extension allowed by this Tribunal. RP should make all endeavour to complete the CIRP within the 90 days.

IA(IBC)/1261(CHE)/2024 is allowed and disposed off.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk